

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 146 of 2012

Dated : 13th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh Mini Steel Plant Association ... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : -

**Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1
Mr. K. Gopal Choudhary for R-2**

ORDER

Notice has already been issued to the Appellant. The Registry is directed to verify with regard to the service of notice.

Post the matter on **24.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js